

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:284
ANSWERED ON:16.03.2011
FREE AND COMPULSORY EDUCATION
Roy Shri Arjun;Singh Shri Vijay Bahadur

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to launch an awareness campaign through the print and electronic media to ensure larger enrolment of students under the Right of Children to Free and Compulsory Education (RTE) Act, 2009;
- (b) if so, the details thereof;
- (c) whether the Government proposes to seek the assistance of the corporate sector, NGOs and other stakeholders in this regard;
- (d) if so, the details thereof;
- (e) whether several States/UTs have sought additional allocation of funds for effective implementation of the Act;and
- (f) if so, the amount demanded and actually released so far to each State/UT in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 284 TO BE ANSWERED ON 16.03.2011 ASKED BY SHRI VIJAY BAHADUR SINGH AND SHRI ARJUN RAY REGARDING FREE AND COMPULSORY EDUCATION

(a) & (b): During 2010-11, the central budget allocation of Rs. 20.00 crore for advertising and publicity under the Sarva Shiksha Abhiyan (SSA) programme is available for creating awareness about the Right of Children to Free and Compulsory Education (RTE) Act, 2009. All print advertisements carried the RTE message. Several TV spots and radio jingles on RTE were telecast/ broadcast. The Department also designed a tableau on the theme of children's right to education for the Republic Day Parade 2011. In addition, efforts to create awareness on RTE provisions were undertaken through kalajathas in several States.

(c) & (d): Regular interactions are held with different stakeholders namely the State Governments, educationists and academics, principals of schools, as well as representatives of civil society organizations to sensitize them on the various features of the RTE Act

(e) & (f): In the context of implementation of the RTE Act, 2009, several States had written to the Central Government for additional funds and revision in the fund sharing pattern for the Sarva Shiksha Abhiyan (SSA) programme, which is main vehicle for implementation of the RTE provisions. The Government has approved an outlay of Rs.2,31,233 crore for the implementation of the combined RTE-SSA programme for a five year period from 2010-11 to 2014-15. In addition, the fund sharing ratio between the Central and State Governments, which was previously in the sliding scale, has been revised in the 65:35 ratio, with the fund sharing pattern in respect of the States in the North Eastern Region continuing in the 90:10 ratio. Details of State-wise Central funds released to States/ UTs under SSA in 2010-11 are given in Annexure.